

STATEMENT

Details if grant-in-aid given to Voluntary Organisations State wise during 1991-92 as on 31 /01.1992 under the Scheme of Assistance to Voluntary Organizations for Prohibition and Drug Abuse Prevention.

<i>S. No.</i>	<i>Name of the State/UTs</i>	<i>Amount released</i>
1.	Andhra Pradesh	66.960
2.	Assam	12,915
3.	Bihar	25,54,500
4.	Goa	2, 66, 314
5.	Gujarat	15,92,505
6	Haryana	21,74,234
7.	Jammu and Kashmir	5, 39,509
8.	Karnataka	2, 79,720
9	Kerala	13,86,494
10	Madhya Pradesh	16,60,288
11	Maharashtra	16,55, 235
12.	Manipur	21,17,596
13	Meghalaya	1,24,550
14.	Mizoram	8,61,497
15	Nagaland	89,100
16.	Orissa	6, 01,172
17	Punjab	2,29,983
18.	Rajasthan	35,62,423
19	Sikkim	15, 822

<i>S. No.</i>	<i>Name of the State/UTs</i>	<i>Amount released</i>
20.	Tamil Nadu	11, 24,845
21	Tripura	79,937
22.	Uttar Pradesh	20, 18, 252
23	West Bengal	30,43, 685
24.	Chandigarh	37,800
25.	Delhi	52,93,784
26.	Pondicherry	1,10,700

Foreigners Staying without proper Documents

4779. SHRIMATI DIPIKA H. TOPIWALA:
SHRI CHETAN P.S. CHAUHAN:
SHRI NARESH KUMAR BALIYAN:
SHRI DATTATRAYA BANDARU:
SHRI RAMESH CHENNITHALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the nationality-wise break-up of foreigners overstaying/ staying in India without proper documents at present, State-wise;

(b) their break-up whose duration of overstay is less than one year and where it is more than one year; and

(c) the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). Information is being

collected and will be laid on the Table of the House.

Oil Reserves

4780. SHRIMATI DIPIKA H. TOPIWALA:
SHRI R. DHANUSKODI
ATKITHAN:
SHRIGOPINATHGAJAPATHI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and natural Gas Commission (ONGC) has found huge oil reserves in various parts of the country;

(b) if so, the locations thereof; and

(c) the steps proposed to be taken to explore Oil from these reserves?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). ONGC has so far established 3767.33 MMT of oil reserves at numerous locations offshore and onshore in the country out of which 1033.10 MMY has been assessed to be recoverable as on 1.1.1991.

In order to increase the rate of exploration from established reserves Government have approved ONGC's projects for the development of Neelam, Mukta and Panna oil field and projects for the additional development of L-II and L-III reservoirs in Bombay High field.

[*Translation*]

Water Distributer Development Centres in Bhopal

4781. SHRI SATYA NARAYANA JATIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government propose to set up Watershed Development Centre in Bhopal with the assistance of United Nations' agencies;

(b) if so, the area proposed to be covered by the Centre; and

(c) the time by which the Centre is likely to become operational?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTER OF AGRICULTURE (SHRI MULLAPALLY RAMCHANDRAN): (a) to (c). An umbrella project titled "Watershed Based Sustainable Farming System Development in Rainfed Area of India" which includes a component for establishment of a Management Centre has been initiated for UNDP assistance.

[*English*]

Visit by President of Portugal

4782. SHRI PRATAPRAO B. BHONSLE:
SHRI SIMON MARANDI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the President of Portugal had visited India recently;;

(b) if so, the outcome of the talks held by him with Indian leaders;

(c) whether any fresh initiative was taken to strengthen further the political, economic and trade relations between the two countries; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINGH SOLNKI): (a) Yes, Sir.